

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA  
STARRED QUESTION NO. 237  
ANSWERED ON 22.03.2023**

**Foreign Universities functioning in the country**

**237. Smt Jebi Mather Hisham**

Will the Minister of **Education** be pleased to state:

- (a) whether foreign Universities have been granted permission to function in the country, details thereof;
- (b) since when are these Universities functioning in the country and the places where they are functioning;
- (c) whether any Indian Universities have been granted permission to function abroad; and
- (d) whether any changes have been brought about in the National Education Policy (NEP) at the instance of the arrival of foreign Universities in the education sector of the country?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) to (d): A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 237 FOR REPLY ON 22.03.2023 REGARDING “FOREIGN UNIVERSITIES FUNCTIONING IN THE COUNTRY” ASKED BY HON’BLE MEMBER OF PARLIAMENT SMT JEBI MATHER HISHAM**

(a) to (b): University Grants Commission (UGC) has drafted enabling Regulations to facilitate the establishment of campuses of Foreign Higher Institutions (FHEIs) in India. The draft University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023 has been placed in the public domain seeking feedback suggestions, comments from all the stakeholders. The draft Regulations is available on the website of UGC.

Apart from the above, as announced by the Hon’ble Finance Minister in the Union Budget 2022-23, World-Class Foreign Universities and Institutions will be allowed in the Gujarat International Finance Tec-City (GIFT City) to offer courses in Financial Management, FinTech, Science, Technology, Engineering and Mathematics free from domestic regulations, except those by International Financial Services Centres Authority (IFSCA). Foreign Universities and Institutions can set up their Branch Campuses in GIFT City as per the criteria and standards laid down in the IFSCA (Setting up and Operation of International Branch Campuses and Offshore Education Centres) Regulations, 2022. The Regulations is available on the website of IFSCA.

(c) and (d): UGC (Institutions-of-Eminence-Deemed-to-be-Universities) Regulations, 2017 and UGC (Institutions of Eminence Deemed to be Universities) (Amendments) Regulations, 2021 include the provisions on the establishment of offshore campuses.

As per information received from UGC, Off-Shore Campuses of five Deemed to be Universities/Private University have been given approval to function from abroad.

In the National Education Policy (NEP) 2020, the following provision already exists:

“High performing Indian universities will be encouraged to set up campuses in other countries, and similarly, selected universities e.g., those from among the top 100 universities in the world will be facilitated to operate in India. A legislative framework facilitating such entry will be put in place, and such universities will be given special dispensation regarding regulatory, governance, and content norms on par with other autonomous institutions of India.”

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